BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CA(CAA) No. 494/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name	of the Company	Super States Vanijya Lto	d & Ors.	
Under Section		230-232		
SI. No.			Appearing on behalf of	Signature with date

DEEPAK AGARNAL 7 Applicant PRASON MUKHERJEE ADV

Lepellaground

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

Sd